

1	2	3	4	5	6
31.	Goa	63549	12207	38	12245
32.	Lakshadweep	0	0	0	0
33.	Puducherry	1	16409	0	16409
34.	Chandigarh	4	0	0	0
TOTAL:		117470217	48138069	7039167	55177236

Inclusion of farm activities under MGNREGS

145. SHRI AVINASH RAI KHANNA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that some of the States have requested the Central Government to allow them for giving seasonal jobs to guard the crops under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);

(b) if so, the reaction of Government thereto;

(c) whether it is also a fact that there is a demand to bring fencing of field/land under MGNREGS works; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (c) Yes, Sir.

(b) and (d) The focus of activities under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) for wage employment is laid down in Schedule-I of the Act. The choice of works suggested in the Act addresses causes of chronic poverty like drought, deforestation and soil erosion, so that the process of employment generation is maintained on a sustainable basis and durable assets are created in rural areas by strengthening the natural resource base. Addition of new activities/works in consultation with the State Governments for employment generation under MGNREGA from time to time, is an ongoing process. The demand for allowing seasonal jobs to guard the crops and to bring fencing of field/land under MGNREGA works was not accepted because such works do not strengthen the natural resource base of livelihood and create durable assets in rural areas.

Channeling of funds for PMGSY

146. SHRI HUSAIN DALWAI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether as per the Impact Assessment Report of Pradhan Mantri Gram Sadak Yojana